## Annexure - 3

Name of the Corporate Debtor Date of Commencement of CIRP List of Creditors as on

## : NCS Sugars Limited : June 24, 2022 (Order Copy Received on June 29, 2022) : August 5, 2022

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

	List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in INR														
SI. No.	Name of Creditor	Identification No.	Details of Claims Received		Details of Claims Admitted						Amount of contingent	Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC	claim	that may be set off	admitted	verification	Remarks, ir any
1	Alchemist ARC Limited	CIN - U74999DL2002PLC117052	13-07-2022	5,17,49,37,339	5,17,49,37,339	Financial Debt	5,17,49,37,339	5,17,49,37,339	No	49.21%	-	-	-	-	On account of non receipt of books of accounts from personnel of Corporate Debtor, the claims have been verified and admitted based on submissions made by respective creditors and subject to revision based on receipt of additional information.
2	Indian Overseas Bank	PAN - AAACI1223J	14-07-2022	35,23,13,727	35,23,13,727	Financial Debt	35,23,13,727	-	No	3.35%	-	-	-	-	On account of non receipt of books of accounts from personnel of Corporate Debtor, the claims have been verified and admitted based on submissions made by respective creditors and subject to revision based on receipt of additional information.
3	PEC Limited	CIN - U74899DL1971GOI005600	13-07-2022	1,71,80,00,145	-	Financial Debt	-	-	No	0.00%	-	-	-	1,71,80,00,145	The claim is subject to proceedings under Arbitration and Conciliation Act, 1996 pending before Hon'ble Delhi High Court.
4	Punjab National Bank	PAN - AAACP0165G	12-07-2022	4,91,27,99,872	4,91,27,99,872	Financial Debt	4,91,27,99,872	4,91,27,99,872	No	46.72%	-	-		-	On account of non receipt of books of accounts from personnel of Corporate Debtor, the claims have been verified and admitted based on submissions made by respective creditors and subject to revision based on receipt of additional information.
5	IFCI Limited (Acting as Agent of Govt. of India for Sugar Development Fund) Total	CIN - L74899DL1993GOI053677	26-07-2022	49,57,78,652	-	Financial Debt	-	-	No	0.00%	-	-	-	49,57,78,652	The claim is subject to verification dependent upon additional information requested from Claimant
	TOLAI			12,65,38,29,735	10,44,00,50,938		10,44,00,50,938	10,08,77,37,211		99.28%	-	-	-	2,21,37,78,797	